

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.250  
TO BE ANSWERED ON 24<sup>th</sup> JULY, 2024

**ONE NATION ONE RATION CARD**

250 SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has launched One Nation One Ration Card (ONORC) plan in the country;
- (b) if so, the salient features thereof;
- (c) the number of Ration Card holders in the country, State-wise including Bihar;
- (d) the number of ration card holders whose ration card have been linked with Aadhaar, State-wise including Bihar; and
- (e) the status of supply of food grains to these card holders under the ONORC scheme, State-wise including Bihar?

**A N S W E R**

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

(a) and (b): Yes, The nationwide portability of ration cards, popularly known as One Nation One Ration Card (ONORC) has been implemented in all 36 States/UTs. After the successful implementation of the end-to-end computerisation of Public Distribution System (PDS) operations in all States/UTs significant progress has been achieved in the realms of digitization of ration cards, computerisation of supply chain management, installation of electronic Point of Sale (ePoS) devices at Fair Price Shops(FPS) across the country, availability of online grievance redressal systems, transparency portals in all States/UTs etc. Buoyed by the technological progress, the Department initially implemented One Nation One Ration Card (ONORC) plan in August 2019 with 4 states and by the end of June 2022, it was operational across all 36 States/UTs of the country. Since its inception more than 144 Crore portability transactions have been recorded under the ONORC plan, which includes both inter-State and intra-State transactions, ensuring the food security of more than 80 Crore National Food Security Act 2013 (NFSA) beneficiaries in the country.

ONORC initiative is proving to be beneficial especially to the migrant labourers, internally displaced persons (IDPs) etc. who frequently change their place of dwelling in search of temporary employment. Under the initiative, the NFSA beneficiaries are empowered to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card/Aadhaar card with biometric authentication on an electronic Point of Sale (ePoS) device. ONORC also enables the family members of such migrant NFSA beneficiaries to lift the part / balance foodgrains on the same ration card, back home (in the village/hometown).

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Further, ONORC has also facilitated the migrant beneficiaries/ family members to choose any Fair Price Shop of their choice without being dependent on visiting only the tagged FPS in their ration cards. Such flexibility was not available earlier under the traditional PDS.

(c) & (d): State-wise details including that of Bihar with respect to issued ration cards and Aadhaar Seeding is attached as **Annexure-I**.

(e): State-wise status of supply of food grains to NFSA cardholders under the ONORC scheme, including Bihar, since inception in August 2019 to July 2024 is attached as **Annexure-II**.

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**ANNEXURE REFERRED TO IN REPLY TO PART(S) (c) & (d) OF THE UNSTARRED QUESTION NO. 250 FOR ANSWER ON 24.07.2024 IN THE LOK SABHA.**

Sl. No	State/UT	Total Ration Card in Central System	Total Ration Cards Seeded with Aadhaar	% Seeding of Ration Cards
1	Andaman and Nicobar Islands	17,258	17,257	100%
2	Andhra Pradesh	90,25,839	90,25,839	100%
3	Arunachal Pradesh	1,86,417	1,50,284	81%
4	Assam	66,05,913	65,84,103	~100%
5	Bihar	1,95,89,550	1,95,10,530	~100%
6	Chandigarh	84,719	84,402	~100%
7	Chhattisgarh	53,77,624	53,74,976	100%
8	Dadar & Nagar Haveli & Daman & Diu	58,672	58,672	100%
9	Delhi	17,58,451	17,58,451	100%
10	Goa	1,29,504	1,29,468	100%
11	Gujarat	78,55,092	78,55,092	~100%
12	Haryana	48,49,116	48,49,116	100%
13	Himachal Pradesh	7,65,757	7,65,757	100%
14	Jammu & Kashmir	16,61,025	16,61,011	100%
15	Jharkhand	61,08,183	60,54,863	99%
16	Karnataka	1,14,16,146	1,14,16,146	100%
17	Kerala	41,97,405	41,95,562	100%
18	Ladakh	29,783	29,566	99%
19	Lakshadweep	5,383	5,379	~100%
20	Madhya Pradesh	1,26,31,430	1,26,27,203	100%
21	Maharashtra	1,63,75,075	1,63,74,643	100%
22	Manipur	5,71,509	5,69,083	~100%
23	Meghalaya	4,16,623	2,99,561	~72%
24	Mizoram	1,76,354	1,75,923	~100%

25	Nagaland	3,38,430	3,30,148	~98%
26	Odisha	93,50,436	92,93,737	99%
27	Puducherry	2,06,580	2,06,295	~100%
28	Punjab	40,15,195	40,14,800	100%
29	Rajasthan	1,07,34,989	1,07,22,752	~100%
30	Sikkim	97,006	96,961	100%
31	Tamil Nadu	1,14,36,829	1,14,36,778	100%
32	Telangana	54,44,945	54,44,945	100%
33	Tripura	6,06,271	6,05,884	~100%
34	Uttarakhand	13,96,299	13,96,231	100%
35	Uttar Pradesh	3,61,25,293	3,61,21,354	100%
36	West Bengal	1,37,12,277	1,37,08,137	100%
	<b>National Summary</b>	<b>20,33,57,378</b>	<b>20,29,27,837</b>	<b>99.8%</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO. 250 FOR ANSWER ON 24.07.2024 IN THE LOK SABHA.**

Sl. No	States	Total Portability Transactions (August 2019 to July 2024)
1	ANDAMAN AND NICOBAR ISLANDS	55,766
2	ANDHRA PRADESH	15,26,48,286
3	ARUNACHAL PRADESH	1,548
4	ASSAM	20,73,203
5	BIHAR	46,47,62,357
6	CHANDIGARH	848
7	CHHATTISGARH	27,42,400
8	DELHI	4,29,78,017
9	GOA	93,286
10	GUJARAT	63,18,556
11	HARYANA	7,72,41,869
12	HIMACHAL PRADESH	2,29,062
13	JAMMU AND KASHMIR	24,69,276
14	JHARKHAND	48,91,300
15	KARNATAKA	7,78,67,474
16	KERALA	7,43,62,332
17	LADAKH	753
18	LAKSHADWEEP	30,852
19	MADHYA PRADESH	5,42,06,192
20	MAHARASHTRA	7,00,79,086
21	MANIPUR	1,527
22	MEGHALAYA	454
23	MIZORAM	17,903
24	NAGALAND	60,889
25	ODISHA	5,35,808
26	PUDUCHERRY	1,385
27	PUNJAB	1,51,11,104

28	RAJASTHAN	14,88,60,964
29	SIKKIM	25,913
30	TAMIL NADU	1,22,11,589
31	TELANGANA	11,23,22,652
32	D&N D&NH	6,12,944
33	TRIPURA	17,69,044
34	UTTAR PRADESH	10,80,20,530
35	UTTARAKHAND	53,70,536
36	WEST BENGAL	1,13,67,945
<b>Total</b>		<b>1,44,93,43,650</b>

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